COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 279 OF 2015

Dated: 12th March, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s. Aryan Coal Beneficiation Pvt. Ltd. Vs.				Appellant(s)
Gujarat Electricity Regulatory	Comm	ission & Ors.		Respondent(s)
Counsel for the Appellant (s)	:	Mr. Matrugupta Mishi	ra	
Counsel for the Respondent(s)	:	Mr. M.G.Ramachandran Ms. Ranjitha Ramachandran Mr. Jitender Kumar for R-4		

<u>ORDER</u>

The learned counsel appearing for both the parties submitted that they are going to file their respective written submissions on or before 24.03.2018 after serving copies on the other sides.

The submissions made by the learned counsel appearing for both the parties, at supra, placed on record.

List the matter <u>on top of the board on 02.04.2018</u>, as requested by the learned counsel appearing for both the parties.

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member

Tpd/kt